

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.No.3 in CIVIL APPEAL NO(s). 4594 OF 2003

KOPPARRU PRASAD RAO (D) BY LRS.

Appellant (s)

VERSUS

KOTA NAGARATHAMMA & ORS.

Respondent(s)

(For early hearing) (With office report)

Date: 27/11/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s)

Mr. P.S. Mishra, Sr.Adv.

Mr. Manu Shanker Mishra, Adv.

Mr. Tathagat H. Vardhan, Adv.

Mr. Upendra Mishra, Adv.

Mr. Dhruv Kumar Jha, Adv.

Mr. Ravi C. Prakas, Adv.

Mr. D. Mahesh Babu, Adv.

For Respondent(s)

Ms. Manjeet Kirpal, Adv.

Mr. T.N. Rao, Adv.

UPON hearing counsel the Court made the following

O R D E R

No orders.

(N. Annapurna)

Court Master

(V.P. Tyagi)

Asstt. Registrar